

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2189
ANSWERED ON:10.03.2006
CONTRIBUTION TOWARDS RGNDWM
Rawat Shri Kamla Prasad

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the people or the authority who can contribute 10 percent or 5 per cent share of the cost incurred on the Centrally sponsored Rajiv Gandhi National Drinking Water Mission (RGNDWM);
- (b) the conditions under which a Member of Parliament can contribute the said share from the Members of Parliament Local Area Development Scheme;
- (c) whether the Union Government is aware that some State Governments have refused to take the money for this purpose from the funds under the MPLADS;
- (d) if so, the details of such States; and
- (e) the action taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA)

- (a) The cost sharing for projects taken up for rural drinking water supply is a part of the Swajaldhara Scheme of Rajiv Gandhi National Drinking Water Mission. Under Swajaldhara, 90% of the project cost is borne by the Central Government and the remaining 10% is generated through community contribution.
- (b) As per para 3.20 of MPLADS Guidelines, MPLADS funds shall not be used to substitute the public and community contribution in any Central/State Government Programme/Scheme, which includes a component of such contribution.
- (c) No such report has been received.
- (d) & (e) Do not arise.